

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) The Centrally Sponsored Group Accident Insurance Scheme for active fishermen was introduced during 1982-83.

(b) Under this scheme 50% of the annual premium of Rs. 9 per beneficiary is subsidised by the Central Government and the remaining 50% is borne by the concerned State Government either fully or partially in conjunction with fishermen's cooperative society/federation/recognized welfare organisation. In the case of Union Territories 100% of the premium will be subsidised by the Central Government.

(c) The scheme has been implemented in Gujarat, Himachal Pradesh, Jammu and Kashmir, Madhya Pradesh, Maharashtra, Manipur, Orissa, Tamil Nadu, Uttar Pradesh, West Bengal, Goa, Lakshadweep and Pondicherry insuring 3.20 lakh fishermen during 1985-86. Till September 1986 National Federation of Fishermen's Cooperatives Ltd. (FISHCOFFED) which is the implementing agency has settled 265 claims amounting to Rs. Rs. 37.50 lakhs.

DMS/Mother Dairy Booths in Vasant Vihar, New Delhi

740. SHRI BEZAWADA PAPI REDDY : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government propose to open D.M.S./Mother Dairy Booth at Vasant Vihar, a Government colony, where allotment has been done recently;

(b) whether any representation has been received in this regard; and

(c) the time by which Booths are likely to be opened there ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) to (c). Four

Mother Dairy Bulk Milk Vending Booths and two shops selling Mother Dairy's milk in polypacks are already operating in Vasant Vihar. At present the Mother Dairy has no proposal for opening more retail outlets to sell its milk in Vasant Vihar Government colony and has also not received any representation in this regard. Delhi Milk Scheme, however, received sometime back information that 405 Government Quarters are likely to come up and that arrangements may be made for opening a milk booth. Since the acquisition of a suitable site for construction of a booth may take some time, rentfree-lockable accommodation was requested and the same is awaited.

Notices by DDA for Sale/Transfer of Flats

741. SHRIMATI D. K. BHANDARI : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether Delhi Development Authority has issued some notices on 5 February, 1987 to regularise sale/transfer of Delhi Development Authority flats;

(b) if so, the details thereof ?

(c) whether Delhi Development Authority had issued such notices in the past also; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) Yes, Sir.

(b) As per notice enclosed as statement.

(c) No, Sir.

(d) Does not arise.

Statement

Importance Notice

Sale/Transfer of DDA Flats

It has come to the notice of the Delhi Development Authority that certain allottees have transferred, sold, assigned or parted